

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2036**  
TO BE ANSWERED ON 10.12.2015

**CONSTRUCTION OF ROADS UNDER PMGSY-II**

**2036. SHRIMATI P.K. SREEMATHI TEACHER:**

**SHRI NISHIKANT DUBEY:**

**SHRI D.K. SURESH:**

**SHRI MULLAPPALLY RAMACHANDRAN:**

**SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of progress made in the construction of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY)-II and handed over to the Panchayati Raj Institutions for maintenance during each of the last three years and the current year, State/UT-wise;
- (b) the details of funds allocated, released and expenditure incurred under PMGSY-II during the above period, State/UT-wise;
- (c) the details of the status of Detailed Project Reports (DPRs) received from various State Governments for approval under PMGSY-II during the said period, State/UT-wise;
- (d) the details of the projects under PMGSY-II pending as on date and the reasons therefor; and
- (e) whether the Government has received requests from some States for enhancing the allocation of fund for this year, if so, the details thereof and the reaction of the Government thereto, State/UT-wise?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI BIRENDER SINGH)**

(a)to(d): Pradhan Mantri Gram Sadak Yojana-II (PMGSY-II), launched in May, 2013, envisages consolidation of the existing Rural Road Network to improve its overall efficiency as a provider of transportation services for people, goods and services. It aims to cover upgradation of existing selected rural roads based on their economic potential and their role in facilitating the growth of rural market centres and rural hubs. During the 12<sup>th</sup> five year plan period, upgradation of 50,000 km road length at an estimated cost of Rs.33,030 crore (at 2012-13 prices) under PMGSY-II is envisaged. At present, only 8 States (Andhra Pradesh, Telangana, Gujarat, Haryana, Karnataka, Maharashtra, Punjab and Uttar Pradesh) have transited to PMGSY-II. Out of this, the Ministry has given clearance for covering 11,234 Km road length in 7 States. The Detailed Project Reports (DPRs) in respect of Punjab submitted under PMGSY-II were returned to the State due to

inadequate allocation of funds. The State was further advised to resubmit the proposals as per the current Schedule of Rates (SOR).

‘Rural Roads’ is a State subject and the responsibility of execution of road works and their maintenance under PMGSY-II lies with the State Governments. All PMGSY-II roads are covered by a 5-year maintenance contract, entered into along with construction contract, with the same contractor, in accordance with the Standing Bidding Document (SBD). Maintenance funds to service the contract are budgeted by the State Governments. On expiry of 5-year post-construction maintenance, the State Governments make necessary budget provision to place such roads under zonal maintenance contracts.

Every year, the allocation of funds under PMGSY is done based on the availability of funds, progress of works and the absorption capacity of the States etc. No separate allocation is made for PMGSY-II. The funds are released from the budgetary allocation to the State Governments. The States are utilising the funds released by the Ministry towards implementation of works sanctioned under both PMGSY and PMGSY-II.

The State-wise details of Physical and Financial progress made under PMGSY-II during the last three years and the current year (upto October, 2015) are given at **Annexure-I**.

(e): The Budget Estimates (BE) for PMGSY during the Financial Year 2015-16 was Rs.14,291 crore and after deducting committed liabilities like repayment of NABARD loan etc., the effective availability of programme funds for release to the States for implementation of the programme was

Rs.10,100 crore only. The Ministry has made annual allocation to the States based on the availability of funds, unspent balance and value of on-going works etc.

The Ministry has received requests from various States for enhancement of allocation of funds for the year 2015-16. The Ministry had received an additional allocation of Rs.1,000 crore as first Supplementary Demand for Grants in September, 2015 under PMGSY and accordingly based on the requests of the States, the annual allocation of the States have been upwardly revised.

The State-wise details of revised Annual Allocation during 2015-16 is given at **Annexure-II**.

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## ANNEXURE-I

Annexure referred to in reply to part (a)to(d) of Lok Sabha Unstarred Question No.2036 for 10.12.2015

(Rs. in crore, Length in Km/m)

Sl. No.	Name of State	Value of Projects cleared (Rs. in crores) under PMGSY-II	Roads & Bridges under PMGSY-II	Length Roads & Bridges under PMGSY-II	During the period 2012-13 to 2015-16			
					*Release upto 7.12.2015	*Expenditure (upto October, 2015)	No of road works completed under PMGSY-II (upto October, 2015)	Length of road works completed under PMGSY-II (upto October, 2015)
1	Andhra Pradesh	668.51	171 Roads 2 Bridges	1313.92	245.3575	974.81	37	278.16
2	Gujarat	690.68	109 Roads 9 Bridges	1180.3 0.38226	1251.4398	1526.69	67	730.57
3	Haryana	917.45	83 Roads 18 Bridges	989.9732	450.63	650.11	82	890.55
4	Karnataka	1044.59	315 Roads 12 Bridges	2246.23 0.451	313.6018	574.08	1071.92	517.14
5	Maharashtra	1572.58	385 Roads 108 Bridges	2618.9 4.7479	565.595	1298.53	51	403.26
6	Telangana	582.24	116 Roads 17 Bridges	951.33	89.44	149.93	47.43	108.51
7	Uttar Pradesh	1134.54	252 Roads 1 Bridge	1913.33	1093.03	2315.13	0	0

*\*includes PMGSY and PMGSY-II*

**ANNEXURE-II**

**Annexure referred to in reply to part(d) of Lok Sabha Unstarred  
Q.No.2036 for 10.12.2015**

**(Rs. in crore)**

<b>S.No</b>	<b>State</b>	<b>Annual Allocation for the year 2015-16</b>	<b>Revised Annual Allocation for the year 2015- 16</b>
1	2	3	4
<b>1</b>	<b>Andhra Pradesh</b>	167.00	218.00
<b>2</b>	<b>Arunachal Pradesh</b>	250.00	275.00
<b>3</b>	<b>Assam</b>	184.00	202.00
<b>4</b>	<b>Bihar</b>	2,281.00	2,281.00
<b>5</b>	<b>Chhattisgarh</b>	362.00	398.00
<b>6</b>	<b>Goa</b>	0.00	0.00
<b>7</b>	<b>Gujarat</b>	310.00	341.00
<b>8</b>	<b>Haryana</b>	193.00	237.00
<b>9</b>	<b>Himachal Pradesh</b>	154.00	189.00
<b>10</b>	<b>Jammu &amp; Kashmir</b>	362.00	398.00
<b>11</b>	<b>Jharkhand</b>	608.00	669.00
<b>12</b>	<b>Karnataka</b>	87.00	96.00
<b>13</b>	<b>Kerala</b>	51.00	56.00
<b>14</b>	<b>Madhya Pradesh</b>	811.00	882.00
<b>15</b>	<b>Maharashtra</b>	298.00	366.00
<b>16</b>	<b>Manipur</b>	194.00	213.00

<b>17</b>	<b>Meghalaya</b>	92.00	106.00
<b>18</b>	<b>Mizoram</b>	21.00	23.00
<b>19</b>	<b>Nagaland</b>	10.00	12.00
<b>20</b>	<b>Odisha</b>	912.00	1,003.00
<b>21</b>	<b>Punjab</b>	69.00	126.00
<b>22</b>	<b>Rajasthan</b>	358.00	394.00
<b>23</b>	<b>Sikkim</b>	10.00	13.00
<b>24</b>	<b>Tamil Nadu</b>	122.00	159.00
<b>25</b>	<b>Telangana</b>	165.00	163.00
<b>26</b>	<b>Tripura</b>	670.00	182.00
<b>27</b>	<b>Uttar Pradesh</b>	262.00	737.00
<b>28</b>	<b>Uttarakhand</b>	975.00	288.00
<b>29</b>	<b>West Bengal</b>	122.00	1,073.00
<b>Total</b>		<b>10,100.00</b>	<b>11,100.00</b>